



**Before The Hon'ble National Green Tribunal
Eastern Zone Bench, Kolkata**

OA No. 121 of 2024

**National Federation of Indian Road
Transport Workers &Ors.**

..... Applicant

-VERSUS-

Union of India &Ors.

..... Respondents

I.N.D.E.X

Sr. No.	Particulars of the Documents	Annexure	Page No.
1	Affidavit		1-6
2	LOA dated 06.08.2025	R-1	7-14
3	DRM/HWH's letter dtd. 29.08.2023	R-2	15-15
4	Copy of letter dated 11.08.2025	R-3	16-17

Place:- Kolkata

Date: 22/09/25

Ashok Prasad

Ashok Prasad, Advocate

Counsel for Respondent No. 4

Mobile: 9883069404

Email id: ashokadvhc@gmail.com



23 SEP 2025



SL. NO. 2

Before The Hon'ble National Green Tribunal
Eastern Zone Bench, Kolkata

QA No. 121 of 2024

National Federation of Indian Road
Transport Workers &Ors.

..... Applicant

-VERSUS-

Union of India &Ors.

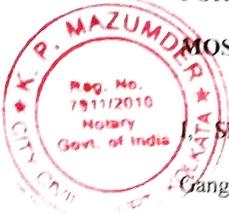
..... Respondents

STATUS REPORT ON BEHALF OF THE RESPONDENT
NO. 4 DRM, HOWRAH DIVISION, EASTERN RAILWAYS
FOR COMPLIANCE OF THE ORDER DATED 12.08.2025.

MOST RESPECTFULLY SHEWETH:

Shri Harinarayan Gangopadhyay, son of Shri Durgadas
Gangopadhyay, presently posted as a Divisional Commercial
Manager, Eastern Railway, Howrah Division, Howrah, do hereby
solemnly affirm and declare as follows:-

23 SEP 2025





1. That I am well conversant with the facts and circumstances of the case, and as such, I am duly authorized and competent to swear this affidavit on behalf of Respondent-4, in the above matter.
2. That I have read and understood the original application and have been advised to traverse by way of this Counter Affidavit as reply thereto.
3. That have and except those which are matter of record and those which are specifically admitted hereto the contents of the OA that have not been specifically admitted hereunder or are a matter of record be deemed denied.
4. That the deponent craves liberty to raise additional submission or file supplementary affidavits in case need arises during the course of arguments.



5. With regards to the State Board's order dated 23.12.2022, It is humbly submitted that the measures for combating the menace of pollution as laid down by the Railway Board has been taken up for implementation as directed by the Railway Board. These include construction of boundary wall, construction of garland drain, tree plantation, installation of water sprinkler, installation

23 SEP 2025





of Ambient Air Quality monitoring system and noise level monitoring system etc. It is further stated that the Purchase order for Ambient Air Quality monitoring system and noise level monitoring system has been issued by this division on 6th august 2025. Necessary actions initiated so that the same can be installed on or before 2nd week of November.

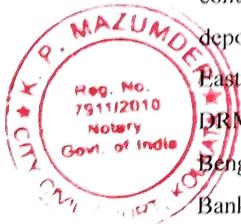
A copy of purchase order dated 06.08.2025 is annexed herewith and Marked as Annexure R-1.

6. With regards to the Para 7 of the affidavit dated 11.08.2025, it is humbly submitted that, a meeting was held on 24.08.2023 at Paribesh Bhavan, Salt Lake, between the Member Secretary, WBPCB; Chief Engineer, Operation & Execution Cell; ADRM/Admin/HWH; Sr. DCM/HWH; and DCM/HWH, wherein it was decided that Railway would execute all pollution control works at the earliest and the matter of exemption from deposition of Bank Guarantee would be considered in view of Eastern Railway being a Central Government entity. Thereafter ADRM/HWH through a letter dtd. 29.08.2023 thanked the West Bengal pollution control board for exempting deposition of Bank Guarantee.

The Copy of the said letter is annexed herewith and marked as annexure A-2.

Eastern Railway is taking all necessary measures to ensure timely execution of the above works and is committed to

23 SEP 2025

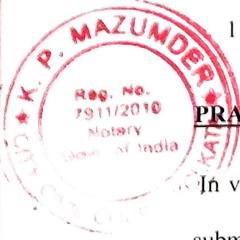




maintaining a hygienic environment at all siding premises, including Dankuni Goods Shed. Further, it is known that such kind of work is new for Railway and in Govt. organization there are several steps/procedures have to be followed prior to sanction of a work. It is also to be appreciated in Govt. system for execution of a work, transparency has to be maintained by awarding contract through open bidding, giving minimum notice period and has to comply other statutory advices for which sufficient time is needed.

It is also submitted that vide letter no. COM/GR/CTE-CTO/WB/DKAE/HWH dated 11.08.2025 requesting to Member Secretary, WBPCB for exemption from deposition of bank guarantee for pollution control works at Dankuni Goods Shed.

A letter for the exemption of the bank guarantee dated 11.08.2025 is annexed herewith and Marked as Annexure R-3.



PRAYER

In view of what has been stated hereinbefore, It is respectfully submitted that the application may kindly be disposed with orders/ directions as deemed fit and proper in the facts and circumstances of this case. The answering respondent may kindly be exempted from personal appearance forthwith.

DEPONENT

मंडल वाणिज्य प्रबंधक
Divl. Commr. Manager
पूर्व रेलवे, हावड़ा
Eastern Railway, Howrah.

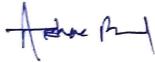
23 SEP 2025



VERIFICATION

Verified at Kolkata on this 23 of September, 2025, that the contents of the above affidavit are true and correct to the best of my knowledge. No. part of it is false and nothing material has been concealed therefrom.

Identified by me



Advocate


DEPONENT

वंडल वाणिज्य प्रबंधक
Divl. Comm. Manager
पूर्व रेलवे, हावड़ा
Eastern Railway, Howrah

Solemnly Affirmed & Declared
Before me on Identification



K. P. MAZUMDER, NOTARY
City Civil Court, Calcutta
Reg. No. 7911/2010 Govt. of India



23 SEP 2025

133

R-9 26°

P.O.No.: 15255003105271 dated 06-AUG-25 PURCHASE ORDER (NON-STOCK)

To, VASTHI INSTRUMENTS PRIVATE LIMITED- GUNTUR plot no 21 and 22 Phase IV Auto nagar, Guntur, Andhra Pradesh, India, 522002 (vcode::1072715) (Industry type : MSE) Ph.: 9154188674,917382708685 Email: vasthitenders@gmail.com	From, Office of Principal Chief Materials Manager Eastern Railway, Fairlie Place Kolkata 700001 Ph.:03322316401 Website: https://www.ireps.gov.in/
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Signature
 Not Verified
 Date: 06/08/25
 Reason: Signed
 P.O
 Location: IRFES

This is an auto-generated Purchase Order based on online tender decision and no setting is needed being a tender committee case.

With reference to your Bid Id No.18652073 dated 12/07/25 (LOA No. STORES/15255003B / 1209709 dt.05-AUG-25) against this office Tender No.15255003B opened on 14/07/25, please deliver to the Consignee(s) mentioned below, the under mentioned articles free of incidental charges subject to Indian Railways Standard Conditions of Contract (Latest Edition) and General Conditions of Contract for the Stores Department of this Railway and to the addendum to the same subject applicable to this Contract.

Total Order Value: **Rs.4,83,21,000.00** (Rupees Four Crore Eighty-Three Lakh Twenty-One Thousand only)

SVC : APPLICABLE, PVC : NOT APPLICABLE, Safety : NO, Option Clause : NOT APPLICABLE, Time Preference : NOT APPLICABLE, Item Category : General

PL No : 65001	Item Qty : 1 Nos.	Inspection agency : Third Party Agency (RITES LTD-GURGAON)
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Description : Supply,Installation & Commissioning of Continuous Ambient Air Quality Monitoring Stations along with Noise Monitoring Terminal with Three (3) years OEM onsite warranty for Tarakeswar. (Warranty Period : Upto 36 months from the date of delivery.)

Basic Rate: Rs. 45,50,000.00 (Rupees Forty-Five Lakh Fifty Thousand only)

Consignee	PO Sr.	DELIVERY SCHEDULE			S.Tax/VAT	Freight Charges	Other Charges II
		Commence	Complete	Ordered Qty.			
SR. DCM/ HOWRAH	001	0 days	06/11/25	1.000	GST @ 18 %	--	--
		Item is required to be delivered on most urgent basis at Sainthia, Chatra, Bardhaman, Rajgram, Srirampur, Tarakeswar, Dankuni and Bandel Goods shed area within short period of D.P. as per P.O.					



PL No : 65002	Item Qty : 1 Nos.	Inspection agency : Third Party Agency (RITES LTD-GURGAON)
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Description : Supply,Installation & Commissioning of Continuous Ambient Air Quality Monitoring Stations along with Noise Monitoring Terminal with Three(3) years OEM onsite warranty for Bandel. (Warranty Period : Upto 36 months from the date of delivery.)

Basic Rate: Rs. 45,50,000.00 (Rupees Forty-Five Lakh Fifty Thousand only)

Digitally Signed by Sunny Sharma,
 Dy.CMM/Sales
 dycmms@er.railnet.gov.in
 for Principal Chief Materials Manager, Eastern
 Railway

[PO.Key: 6422301; ;Autogenerated PO(non-editable)]

for and on behalf of the President of India

Page 1/8 23 SEP 2025

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134

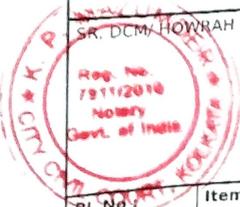
Consignee	PO Sr.	DELIVERY SCHEDULE			S.Tax/VAT	Freight Charges	Other Charge #
		Commence	Complete	Ordered Qty.			
SR. DCM/ HOWRAH	002	0 days	06/11/25	1.000	GST @ 18 %	-	-
		Item is required to be delivered on most urgent basis at Sainthia, Chatra, Bardhaman, Rajgram, Srirampur, Tarakeswar, Dankuni and Bandel Goods shed area within short period of D.P. as per P.O.					

PL No : 65003 **Item Qty :** 1 Nos. **Inspection agency :** Third Party Agency (RITES LTD-GURGAON)

Description : Supply, Installation & Commissioning of Continuous Ambient Air Quality Monitoring Stations along with Noise Monitoring Terminal with Three(3) years OEM onsite warranty for Bardhaman. (Warranty Period : Upto 36 months from the date of delivery.)

Basic Rate: Rs. 45,50,000.00 (Rupees Forty-Five Lakh Fifty Thousand only)

Consignee	PO Sr.	DELIVERY SCHEDULE			S.Tax/VAT	Freight Charges	Other Charge #
		Commence	Complete	Ordered Qty.			
SR. DCM/ HOWRAH	003	0 days	06/11/25	1.000	GST @ 18 %	-	-
		Item is required to be delivered on most urgent basis at Sainthia, Chatra, Bardhaman, Rajgram, Srirampur, Tarakeswar, Dankuni and Bandel Goods shed area within short period of D.P. as per P.O.					



PL No : 65004 **Item Qty :** 1 Nos. **Inspection agency :** Third Party Agency (RITES LTD-GURGAON)

Description : Supply, Installation & Commissioning of continuous Ambient Air Quality Monitoring Stations along with Noise Monitoring Terminal with Three(3) years OEM onsite warranty for Sainthia. (Warranty Period : Upto 36 months from the date of delivery.)

Basic Rate: Rs. 45,50,000.00 (Rupees Forty-Five Lakh Fifty Thousand only)

Consignee	PO Sr.	DELIVERY SCHEDULE			S.Tax/VAT	Freight Charges	Other Charge #
		Commence	Complete	Ordered Qty.			

Digitally Signed by Sunny Sharma,
Dy.CMM/Sales
dycmms@er.railnet.gov.in
for Principal Chief Materials Manager, Eastern Railway
for and on behalf of the President of India

[PD Key: 6422301; ; Autogenerated PO(non-editable)]

23 SEP 2025

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EASTERN RAILWAY							
P.O.No.: 15255003105271 dated 06-AUG-25 PURCHASE ORDER (NON-STOCK)							
SR. DCIM/HOWRAH	004	0 days	06/11/25	1.000	GST @ 18 %	--	
		Item is required to be delivered on most urgent basis at Sainthia, Chatra, Bardhaman, Rajgram, Srirampur, Tarakeswar, Dankuni and Bandel Goods shed area within short period of D.P. as per P.O.					
PL No : 65005	Item Qty : 1 Nos.		Inspection agency : Third Party Agency (RITES LTD-GURGAON)				
Description : Supply,Installation & Commissioning of Continuous Ambient Air Quality Monitoring Stations along with Noise Monitoring Terminal with Three(3) years OEM onsite warranty for Chatra. (Warranty Period : Up to 36 months from the date of delivery.)							
Basic Rate: Rs. 45,50,000.00 (Rupees Forty-Five Lakh Fifty Thousand only)							
Consignee	PO Sr.	DELIVERY SCHEDULE			S.Tax/VAT	Freight Charges	Other Charges II
		Commence	Complete	Ordered Qty.			
SR. DCIM/HOWRAH	005	0 days	06/11/25	1.000	GST @ 18 %	--	--
		Item is required to be delivered on most urgent basis at Sainthia, Chatra, Bardhaman, Rajgram, Srirampur, Tarakeswar, Dankuni and Bandel Goods shed area within short period of D.P. as per P.O.					
PL No : 65006	Item Qty : 1 Nos.		Inspection agency : Third Party Agency (RITES LTD-GURGAON)				
Description : Supply,Installation & Commissioning of Continuous Ambient Air Quality Monitoring Stations along with Noise Monitoring Terminal with Three(3) years OEM onsite warranty for Rajgram. (Warranty Period : Up to 36 months from the date of delivery.)							
Basic Rate: Rs. 45,50,000.00 (Rupees Forty-Five Lakh Fifty Thousand only)							
Consignee	PO Sr.	DELIVERY SCHEDULE			S.Tax/VAT	Freight Charges	Other Charges II
		Commence	Complete	Ordered Qty.			
SR. DCIM/HOWRAH Notary Govt. of India Mysore CITY COURT, KOLKATA	006	0 days	06/11/25	1.000	GST @ 18 %	--	--
		Item is required to be delivered on most urgent basis at Sainthia, Chatra, Bardhaman, Rajgram, Srirampur, Tarakeswar, Dankuni and Bandel Goods shed area within short period of D.P. as per P.O.					
PL No : 65007	Item Qty : 1 Nos.		Inspection agency : Third Party Agency (RITES LTD-GURGAON)				
Digitally Signed by Sunny Sharma, Dy.CMM/Sales dycmms@er.railnet.gov.in for Principal Chief Materials Manager, Eastern Railway for and on behalf of the President of India							
[PO Key: 6422301; ;Autogenerated PO(non-editable)]							

23 SEP 2025

P.O.No.: 15255003105271 dated 06-AUG-25 PURCHASE ORDER (NON-STOCK)

Description : Supply,Installation & Commissioning of Continuous Ambient Air Quality Monitoring Stations along with Noise Monitoring Terminal with Three(3) years OEM onsite warranty for Srirampur, (Warranty Period : Upto 36 months from the date of delivery.)
Basic Rate: Rs. 45,50,000.00 (Rupees Forty-Five Lakh Fifty Thousand only)

Consignee	PO Sr.	DELIVERY SCHEDULE			S.Tax/VAT	Freight Charges	Other Charge II
		Commence	Complete	Ordered Qty.			
SR. DCM/ HOWRAH	007	0 days	06/11/25	1,000	GST @ 18 %	--	--
		Item is required to be delivered on most urgent basis at Sainthia, Chatra, Bardhaman, Rajgram, Srirampur, Tarakeswar, Dankuni and Bandel Goods shed area within short period of D.P. as per P.O.					
PL No : 721603900131		Item Qty : 2 Nos.		Inspection agency : Third Party Agency (RITES LTD-GURGAON)			

Description : Supply, Installation and Commissioning of two (02) units of continuous Ambient Air Quality Monitoring Stations along with Noise Monitoring Terminal at Dankuni with Three(3) years OEM onsite warranty.
(Warranty Period : Upto 36 months from the date of delivery.)
Basic Rate: Rs. 45,50,000.00 (Rupees Forty-Five Lakh Fifty Thousand only)

Consignee	PO Sr.	DELIVERY SCHEDULE			S.Tax/VAT	Freight Charges	Other Charge II
		Commence	Complete	Ordered Qty.			
SR. DCM/ HOWRAH	008	0 days	06/11/25	2,000	GST @ 18 %	--	--
		Item is required to be delivered on most urgent basis at Sainthia, Chatra, Bardhaman, Rajgram, Srirampur, Tarakeswar, Dankuni and Bandel Goods shed area within short period of D.P. as per P.O.					

Other Terms and Conditions

1. Destination
2. Mode of Despatch By Road/Rail.
3. Payment Terms 80% payment shall be made on receipt of the items in satisfactory condition, against suppliers challan certified by consignee gazetted officer, and inspection certificate issued by nominated inspection agency. Balance 20% payment shall be made after successful installation, commissioning and acceptance of the equipment by consignee subject to submission of 80% Guarantee for 10% of the contract value for warranty obligations, valid beyond 6 months period warranty.

Digitally Signed by Sunny Sharma,
Dy.CMM/Sales
dycmms@er.railnet.gov.in
for Principal Chief Materials Manager, Eastern Railway

[PO.Key: 6422301, :Autogenerated PO(non-editable)]

for and on behalf of the President of India

23 SEP 2025



4	Standard Governing Conditions (1) IRS Conditions of Contract: The contract shall be governed by latest version (along with all correction slips) of IRS conditions of contract, and all other terms and conditions incorporated in the tender documents. (2) General Conditions of Contract: The contract shall be governed by latest version (along with all correction slips) of General Conditions of Contract of Eastern Railway, and all other terms and conditions incorporated in the tender documents.
5	Statutory Variation Clause Statutory Variation in taxes and duties, or fresh imposition of taxes and duties by State/ Central Governments in respect of the items stipulated in the contract (and not the raw materials thereof), within the original delivery period stipulated in the contract, or last unconditionally extended delivery period shall be to Railways' account. Only such variation shall be admissible which takes place after the submission of bid. No claim on account of statutory variation in respect of existing tax/duty will be accepted unless the tenderer has clearly indicated in his offer the rate of tax/duty considered in his quoted rate. No claim on account of statutory variation shall be admissible on account of misclassification by the supplier/ contractor.
6	Warranty Clause Warranty/ Guarantee: 3 Years from the date of commissioning.
7	Marking Clause Mfg. year, month name must be mentioned by etching/ stamping/ embossing/ pasting as per feasibility at an appropriate place on material or packing without affecting the functional utility structural stability of component/ material.
8	GST For claiming payment of Supplies:- i) Payment of taxes against documentary evidence only ii) Input tax credit benefit if any accrued should be passed on to the purchaser as reduction in basic price or else the following certification should accompany the bill, it is certified that no input tax credit benefit has accrued on material invoice/billed for, that can be passed onto purchaser. iii) Firm should submit the invoice/bill clearly indicating the appropriate HSN and applicable GST rate thereon duly supported documentary evidence. iv) Firm should also give a declaration that any additional input tax credit benefit, if becomes available to supplier, the same shall be passed on to the purchaser without any undue delay.
9	Make/Brand Vasthi
10	Local Content 60%
11	Demonstration Demonstration and Training: The supplier shall demonstrate the working of the machine and shall fully and adequately train the operator and maintenance personal of the consignee free of cost.
12	Inspection Inspection by TPI at manufacturer premises at "PLOT NO 21 22 Name of Premises/Building VASTHI INSTRUMENTS PVT LTD Village/Town GUNTUR Block PHASE 4 Road/Street/Lane AUTO NAGAR City GUNTUR State ANDHRAPRADESH District GUNTUR, Pin 522001."
13	Remarks Prove out, installation and commissioning must be done as per specification.
14	QAP Inspection will be done on the basis of QAP approved by the consignee.
15	Payment Mode: RTGS/NEFT Bank Account No: 50200022904172 IFSC Code: HDFC0000189; Bank Name: HDFC BANK; Bank Address: 5-87-90, Main Rd Lakshmi puram Branch, Guntur, Andhra Pradesh, India, 522007
16	The details of Security Money submitted by the firm are as under: Rs. 2416050 submitted vide Fixed Deposit Receipt Number 8408250805007276 dated 05-AUG-25. Validity - 05-FEB-26
17	Instructions to consignee: Non Stock Material should be accounted in UDM and digitally signed Receipted Delivery Challan (if applicable), Receipt Note and RO should be issued through UDM. Digitally Signed by Sunny Sharma, Dy. CMM/Sales dycmms@er.railnet.gov.in for Principal Chief Materials Manager, Eastern Railway for and on behalf of the President of India

[PO Key: 6422301; :Autogenerated PO(non-editable)]

23 SEP 2025

138

EASTERN RAILWAY

P.O.No.: 15255003105271 dated 06-AUG-25 PURCHASE ORDER (NON-STOCK)

18 Instructions to suppliers:

- a) Payment will be made against e-Bills. Digitally signed e-Bills should be submitted through IREPS for claiming payment against supplies.
- b) It is advised to generate "e-Dispatch Note" through IREPS while dispatching the materials consignee.
- c) Inspection by inspection agency as mentioned in "Inspection Agency" field in the Purchase Order is mandatory. Any other inspection agency mentioned in contradiction to the same, either in the "Inspection clause" condition or in "Other remarks" condition, is to be ignored. Any change in inspection clause shall be carried out through modification in "Inspection Agency" field only through "Modification Advice" to Purchase Order. Any such modification through "Others" field or "Remarks" shall be ignored.

Please acknowledge receipt of this purchase order.

DEMAND DETAILS

PL No.	Consignee Bill Passing Officer	PO Sr.	Demand No. & Date	Allocation	Value
BILL PAYING OFFICER : SR.DFM/HWH (A2002) - IPAS AU Code: 0202-ER (PO Cont.No.1355)					
65001	SR. DCM/ HOWRAH, ER Sr.DCM/HWH	001	ER-012014-24-00058 dt. 04/12/24 (UWID:020253231026)	20534704	53,69,000.00

UWID: 020253231026 **Description:** Barddhaman Upgradation & modernisation of Barddhaman Goods Shed under Sr. DEN (2)/HWH

Accrual Accounting Code: 2053472808 **Description:** 2053472808-CWIP-Other Track Fittings

GST ITC Flag: T4 **Description:** Full ITC (Input goods or services used exclusively for supplying taxable goods or services)

65002	SR. DCM/ HOWRAH, ER Sr.DCM/HWH	002	ER-012014-24-00058 dt. 04/12/24 (UWID:020253231026)	20534704	53,69,000.00
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UWID: 020253231026 **Description:** Barddhaman Upgradation & modernisation of Barddhaman Goods Shed under Sr. DEN (2)/HWH

Accrual Accounting Code: 2053472808 **Description:** 2053472808-CWIP-Other Track Fittings

GST ITC Flag: T4 **Description:** Full ITC (Input goods or services used exclusively for supplying taxable goods or services)

Digitally Signed by Sunny Sharma,

Dy.CMM/Sales

dycmms@er.railnet.gov.in

for Principal Chief Materials Manager, Eastern Railway

for and on behalf of the President of India

[PO.Key: 6422301; ;Autogenerated PO(non-editable)]

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P.O.No.: 15255003105271 dated 06-AUG-25		EASTERN RAILWAY PURCHASE ORDER (NON-STOCK)		
65003	SR. DCM/ HOWRAH, ER Sr.DCM/HWH	003	ER-012014-24-00058 dt. 04/12/24 (UWID:020253231026)	20534704 53,69,000.00
UWID: 020253231026 Description: BarddhamanUpgradation & modernisation of Barddhaman Goods Shed under Sr. DEN (2)/HWH Accrual Accounting Code: 2053472808 Description: 2053472808-CWIP-Other Track Fittings GST ITC Flag: T4 Description: Full ITC (Input goods or services used exclusively for supplying taxable goods or services)				
65004	SR. DCM/ HOWRAH, ER Sr.DCM/HWH	004	ER-012014-24-00058 dt. 04/12/24 (UWID:020253231026)	20534704 53,69,000.00
UWID: 020253231026 Description: BarddhamanUpgradation & modernisation of Barddhaman Goods Shed under Sr. DEN (2)/HWH Accrual Accounting Code: 2053472808 Description: 2053472808-CWIP-Other Track Fittings GST ITC Flag: T4 Description: Full ITC (Input goods or services used exclusively for supplying taxable goods or services)				
65005	SR. DCM/ HOWRAH, ER Sr.DCM/HWH	005	ER-012014-24-00058 dt. 04/12/24 (UWID:020253231026)	20534704 53,69,000.00
UWID: 020253231026 Description: BarddhamanUpgradation & modernisation of Barddhaman Goods Shed under Sr. DEN (2)/HWH Accrual Accounting Code: 2053472808 Description: 2053472808-CWIP-Other Track Fittings GST ITC Flag: T4 Description: Full ITC (Input goods or services used exclusively for supplying taxable goods or services)				
65006	SR. DCM/ HOWRAH, ER Sr.DCM/HWH	006	ER-012014-24-00058 dt. 04/12/24 (UWID:020253231026)	20534704 53,69,000.00
UWID: 020253231026 Description: BarddhamanUpgradation & modernisation of Barddhaman Goods Shed under Sr. DEN (2)/HWH Accrual Accounting Code: 2053472808 Description: 2053472808-CWIP-Other Track Fittings GST ITC Flag: T4 Description: Full ITC (Input goods or services used exclusively for supplying taxable goods or services)				
Digitally Signed by Sunny Sharma, Dy.CMM/Sales dycmms@er.railnet.gov.in for Principal Chief Materials Manager, Eastern Railway for and on behalf of the President of India				
[PO.Key: 6422301; ;Autogenerated PO(non- editable)]				



23 SEP 2025

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140

EASTERN RAILWAY



P.O.No.: 15255003105271 dated 06-AUG-25

PURCHASE ORDER (NON-STOCK)

a5007	SR. DCM/ HOWRAH, ER Sr.DCM/HWH	007	ER-012014-24-00058 dt. 04/12/24 (UWID:020253231026)	20534704	53,69,000
UWID: 020253231026 Description: Barddhaman Upgradation & modernisation, Barddhaman Goods Shed under Sr. DEN (2)/HWH Accrual Accounting Code: 2053472808 Description: 2053472808-CWIP-003 Track Fittings GST ITC Flag: T4 Description: Full ITC (Input goods or services used exclusively supplying taxable goods or services)					
721603900131	SR. DCM/ HOWRAH, ER Sr.DCM/HWH	008	ER-012014-24-00055 dt. 27/09/24 (UWID:020253231017)	20534704	1,07,38,000
UWID: 020253231017 Description: Dankuni - Pollution Control related works, Dankuni Goods-shed under Sr. DEN 2/HWH. Accrual Accounting Code: 2053472808 Description: 2053472808-CWIP-003 Track Fittings GST ITC Flag: T4 Description: Full ITC (Input goods or services used exclusively supplying taxable goods or services)					
TOTAL:					4,83,21,000
Consignee		Postal Address			Contact Nos.
02 012014 SR. DCM/ HOWRAH		SR. DCM/ HOWRAH Commercial Branch, 4th Floor, Eastern Railway, New complex building, Howrah, Howrah			

Digitally Signed by Sunny Sharma,
Dy.CMM/Sales

dycmms@er.railnet.gov.in
for Principal Chief Materials Manager, Eastern Railway

[PO.Key: 6422301; ;Autogenerated PO(non-editable)]

for and on behalf of the President of India

- Copy to:
- 1. Consignees.
 - 2. Inspecting Authority
 - 3. Bill Passing Officer
 - 4. *Bill Paying Officer

6. GST Jurisdictional Officer:

(Designation: DCTO,

Address: PEDDA KAKANI,

GUNTUR, Andhra Pradesh, India,

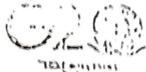
522001,

EmailId: info@vasthi.com)



23 SEP 2025

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Sanjeev Kumar
मंडल रेल प्रबंधक
Divisional Railway Manager

MEMBER SECRETARY / सदस्य सचिव
WEST BENGAL POLLUTION CONTROL BOARD
Floor - 711101
GOVERNMENT OF INDIA
EASTERN RAILWAY
DINA OFFICE
HOWRAH-711101
Office No. (022) 2041-1022

Date: 26.08.2023

No COM/GR/CTO-C/TEAVB/DKAE/HWH

Member Secretary,
West Bengal Pollution Control Board,
Govt of West Bengal,
Pandesh Bhawan,
10A, Block-LA, Sector-III,
Bhattachanagar, Kolkata- 700106.

Sub:- Regarding compliance to the directions given by WBPCB regarding dust pollution at Dankuni Goods Shed.

Ref:- i) WBPCB Memo no. 964-211/WPB/O&E/2012 (Pt-III) dtd.3.8.2023.
ii) Meeting held at your office on 24.08.2023.

Dear Sir,

I convey my sincere thanks for sparing time from your busy schedule for meeting with Eastern Railway/Howrah Division Team consisting Assistant Divisional Railway Manager/Admin. Sr. Divisional Commercial Manager/Howrah and Divisional Commercial Manager/Howrah on 24.08.2023.

Furthermore, you have been kind enough to accord consent to exempt deposition of Bank Guarantee keeping in view that Eastern Railway is a Central Government Entity.

Regarding pollution control measures we have already taken efforts by proposing a work of Rs. 2.82 crores in Financial Year 2023-24 which include following works:-

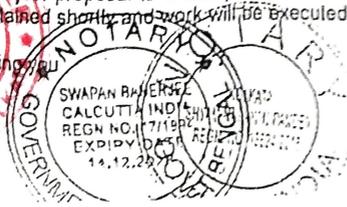
- 1) Civil Works (Installation of Dust Screen Walls, Fogger Mist Cannons, 3-tier tree plantations, Drainage system etc.):- Rs. 1.57 Crores.
- 2) Other Works (Installation of 2 AAQ Monitoring System and 2 Noise Monitoring System with Display Boards):- Rs. 1.25 Crores.

The subject proposal is under process of sanction from Ministry of Railways and will be obtained shortly and work will be executed accordingly.

Thanking you
Govt. of India

Yours faithfully,


(Sanjeev Kumar) 29.08.2023



23 SEP 2025

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**EASTERN RAILWAY
HOWRAH DIVISION**
Office of Sr. Divisional Commercial Manager,
Eastern Railway/HWH
Howrah- 711101

No. COM/GR/CTE-CTO/WB/DKAE/HWH

Dated 11.08.2025

**Member Secretary
West Bengal Pollution Control Board
Paribesh Bhavan, Salt Lake
Kolkata - 700 098**

Sub: Request for exemption from deposition of Bank Guarantee for pollution control works at Dankuni Goods Shed



- Ref. I. WBPCB letter no. 2148(01)-1M-11/2009 (Pt-V8) dated 23.12.2022
- II. WBPCB letter no. 10703(2)-1M-11/2009 (Part-XII) dated 18.03.2025
- III. WBPCB letter no. 2243L/WPB-G(II) 2024 dated 15.07.2025

With reference to the above letter no.(III), it is directed Eastern Railway to deposit a bank guarantee of ₹20,00,000/- as an assurance to comply with the Board's directions and environmental norms.

In this regard, a meeting was held on 24.08.2023 at Paribesh Bhavan, Salt Lake, between the Member Secretary, WBPCB; Chief Engineer, Operation & Execution Cell; ADRM/Admin/HWH; Sr. DCM/HWH; and DCM/HWH, wherein it was decided that Railway would execute all pollution control works at the earliest and the matter of exemption from deposition of Bank Guarantee would be considered in view of Eastern Railway being a Central Government entity.

As per the latest directive (Ref. II), all pollution-related works are to be completed by 31.12.2025. Accordingly, the following works, sanctioned under PH-53 at a total cost of ₹2.82 crore (Civil: ₹1.55 Cr, Other: ₹1.24 Cr, Elec(G): ₹0.59 Cr) vide sanction dated 19.10.2023, are in progress:

Scope of Work:

1. Construction of Dust Screen Wall
2. Installation of four fixed-type dust suppression Fogger Cannons
3. Three tire Tree Plantation
4. Installation of two AAQ & Noise Monitoring Systems

23 SEP 2025



Current Status:

- **Contractual works (Civil):** First LOA issued on 14.11.2024 and second LOA on 25.03.2025. Due to contractor failure, retendering was undertaken. Original bid opened on 01.07.2025 and negotiation bid on 05.08.2025. TCM is under preparation. Work will be executed shortly after issuance of LOA.
- Procurement of AAQMS and Noise Monitoring Systems completed through CMM/ER Office. LOA issued on 06.08.2025(Copy enclosed).

Eastern Railway is taking all necessary measures to ensure timely execution of the above works and is committed to maintaining a hygienic environment at all siding premises, including Dankuni Goods Shed. Further, it is known that such kind of work is new for Railway & in Govt. organization there are several steps/procedures have to be followed prior to sanction of a work. It is also to be appreciated in Govt. system for execution of a work, has to maintain transparency by awarding contract through open bidding, giving minimum notice period and has to comply other statutory advices for which sufficient time is needed.

In view of the above progress and the fact that Eastern Railway is a Central Government entity undertaking pollution control works in compliance with WBPCB directives, it is requested that the requirement for deposition of the Bank Guarantee of ₹20,00,000/- may kindly be exempted.

This is for your kind consideration and necessary action please.

[Handwritten signature]
 Divisional Commercial Manager
 for Sr. Divisional Commercial Manager
 Eastern Railway, Howrah

*Put up for sign
 Dem. mt
 Pralin
 12/8/25.*

g/e



23 SEP 2025

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